

### **Corruption in PDS**

†1892. SHRI MOTILAL VORA:  
SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is aware that corruption is still rampant in Public Distribution System (PDS) in Uttar Pradesh which has led to collapse of ration system in about 40 districts;

(b) if so, the nature of corruption cases that have come to the light in PDS in those 40 districts of the State;

(c) the total number of consumers under PDS in the State; and

(d) whether it is a fact that a large number of bogus ration cards have been seized and still there are a lot of such cards?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) According to Government of Uttar Pradesh, as per preliminary enquiry conducted by various investigating agencies, certain irregularities in the Public Distribution System have come to notice in some districts of Uttar Pradesh. The Hon'ble Allahabad High Court has issued order dated 03.12.2010 in the above matter for investigation by various agencies including the Central Bureau of Investigation (CBI).

(c) and (d) For allocation of foodgrains (wheat and rice) to States and Union Territories (UTs) under Targeted Public Distribution System (TPDS), Department of Food and Public Distribution uses the number of Below Poverty Line (BPL) families based on 1993-94 poverty estimates of Planning Commission and the population estimates of the Registrar General of India as on 1st March, 2000 or the number of such families actually identified and ration cards issued to them by the State/UT Governments, whichever is less. As per these estimates, the total number of BPL families is 6.52 crore. In the State of Uttar Pradesh, there are about 1.07 crore accepted number of BPL families. Allocation of foodgrains under TPDS is also being made to about 1.55 crore Above Poverty Line (APL) families.

As per Government of Uttar Pradesh, during 2007, 2184 ration cards have been cancelled. Further, as per the orders of the Hon'ble Supreme Court dated 31.08.2010, 12612 bogus ration cards have been got surrendered.

### **Foodgrains stocks with FCI**

1893. DR. JANARDHAN WAGHMARE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

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†Original notice of the question was received in Hindi.

- (a) the surplus stock of wheat and rice available with the Food Corporation of India (FCI);
- (b) whether FCI had offered to sell the surplus stock in the open market;
- (c) if so, the details thereof indicating the quantum of foodgrains offered and sold along with their reserve price;
- (d) the reasons for low sale of such foodgrains; and
- (e) the steps taken to manage the available surplus stocks?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) As on 1.3.2011, 171.57 lakh tons of wheat and 287.26 lakh tons of rice was available in the Central Pool against the buffer stocking norms of 112 lakh tons of wheat and 138 lakh tons of rice for the January-March quarter, including strategic reserve.

(b) Yes, Sir. Under Open Market Sale Scheme (OMSS), Government has released wheat and rice for sale in open market to retail consumers through State Government and wheat for sale to bulk consumers and traders through FCI.

(c) Details of allocation and offtake of wheat and rice under OMSS, including sale prices/reserve prices are given in Statement (See below).

(d) Low offtake of wheat and rice under OMSS seems to be due to higher sale prices in comparison with Central Issue prices of allocations made under TPDS and other welfare schemes, additional allocations of foodgrains made for ration card holders and better availability of foodgrains in the open market, resulting from higher level of domestic production.

(e) To manage surplus stocks of foodgrains available in the Central Pool, allocations to States and UTs have been increased under TPDS. Additional allocations on *ad hoc* basis have also been made from time to time for various categories of ration card holders

**Statement**

*Details of allocation and offtake of wheat and rice under OMSS*

(in Lakh tons)

Sl. No.	Types of Allocation	January 2011-June, 2011			2009-10			2008-09		
		Pricing formula	Allocation	Quantity sold upto 08.03.2011	Pricing formula	Allocation	Quantity	Pricing formula	Allocation	Quantity
1	2	3	4	5	6	7	8	9	10	11
1.	Wheat Allocation to State Govt., for retail consumers	MSP of wheat in RMS 2009-10+ freight	10	0.14	MSP of wheat in RMS 2009-10+freight	22.39	5.37	MSP of wheat in RMS 2008-09+ freight	9.09	0.74
2.	Rice Allocation to State Govt., for retail consumers	MSP derived cost of Rice+Average freight	10	0.00012	MSP derived cost of Rice+Average freight	14.97	6.64			
3.	Wheat Allocation for tender sale to bulk consumers	Acquisition cost of Punjab wheat in Punjab in 2008-09+freight from Ludhiana to State Capital	15	5.24	Acquisition cost of Punjab wheat in Punjab in 2008-09+freight from Ludhiana to State Capital	19.45	14.53	MSP of wheat in RMS 2008-09+ freight	14.69	11.86

1	2	3	4	5	6	7	8	9	10	11
4.	Wheat Allocation to small traders	Acquisition cost of Punjab wheat in Punjab in 2008- 09+freight from Ludhiana to State Capital		0.28	Acquisition cost of Punjab wheat in Punjab in 2008- 09+freight from Ludhiana to State Capital	4.12	0.03			
5.	Wheat Allocation for sale to small processors				Acquisition cost of Punjab wheat in Punjab in 2008- 09+freight from Ludhiana to State Capital	5.00	0.00			
TOTAL ALLOCATION			35	5.66012		65.93	26.57		23.78	12.60